

## **GANGTOK**

No.: <u>55/ESTT./HCS</u>

Date: 11.12.2025

## $\underline{\mathbf{N}}$ - $\underline{\mathbf{O}}$ - $\underline{\mathbf{T}}$ - $\underline{\mathbf{I}}$ - $\underline{\mathbf{F}}$ - $\underline{\mathbf{I}}$ - $\underline{\mathbf{C}}$ - $\underline{\mathbf{A}}$ - $\underline{\mathbf{T}}$ - $\underline{\mathbf{I}}$ - $\underline{\mathbf{O}}$ - $\underline{\mathbf{N}}$

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of Lower Division Assistant-cum-Typist being held by Mr. Bimal Sherpa to that of **Upper Division Assistant** in **Level-10** of the pay matrix in the High Court of Sikkim, with immediate effect.

By Order,

sd/-(Prajwal Khatiwada) Registrar General

Memo No. <u>12606-19/ESTT./HCS</u>
Dated :- 11.12.2025
Copy to:-

- 1. Mr. Bimal Sherpa
- 2. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
- 3. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
- 4. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok
- 5. Central Project Coordinator, High Court of Sikkim
- 6. Registrar, High Court of Sikkim
- 7. Registrar(Judicial Service), High Court of Sikkim
- 8. Chief Accounts Officer, High Court of Sikkim
- 9. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
- 10. Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette
- 11. Secretary, Department of Personnel, Government of Sikkim
- 12. All Section In-charge, High Court of Sikkim, Gangtok
- 13. Personal file
- 14. File and
- 15. Guard file

Joint Registrar